

THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)
NO.HC.VII-15/2013(Pt)/4905/A

From :- Shri Kaushik Kumar Sharma,
Jt.Registrar (Vigilance),
Gauhati High Court,
Guwahati.

To, Shri Abhijit Bhattacharyya,
District & Sessions Judge,
Dima Hasao, Haflong .

Dated Guwahati, the 18th December, 2020

Sub:- **Station leave permission.**

Ref:- Your letter No.DJ/DH/I-1/2020/2202 /Estt, dtd.14.12.2020

Sir,

With reference to the above, I am directed to inform you that you have been granted permission to leave the station, with your official vehicle with the Driver, at your own cost, w.e.f the late afternoon of 18.12.2020 (after completion of Court works) till the morning of 21.12.2020.

The Civil Judge cum Assistant Sessions Judge, Dima Hasao and in her absence the next senior most Judicial officer at the station will remain in charge of your Court and office during your absence.

Yours faithfully,

sd/-

JT.REGISTRAR (VIGILANCE)

Memo NO.HC.VII-15/2013(Pt)/4906/A, dated 18.12.2020

Copy to:

✓ The Project Manager, Gauhati High Court.


JT.REGISTRAR (VIGILANCE)

Ratan